

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 206 of 2020

In the matter of:

Hemant Khandelwal & Ors.

....Appellants

Vs.

Niho Construction Ltd. & Ors.

...Respondents

Present

For Appellants: Mr. Abhijeet Sinha, Sr. Advocate along with Ms. Shankari Mishra, Mr. Dawneesh, Mr. Sumeet Kaul, Mr. Manan Shishodia.

**For Respondents: Mr. Zain, For R-1.
Mr. Ishaan Mukherjee, For R-7.**

ORDER
(Virtual Mode)

05.01.2021: Heard Learned Counsel for the Appellants in 'Part'. For continuation the matter is adjourned to **11th January, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Sim/nn